

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3869
TO BE ANSWERED ON 06.04.2022**

Minimum fee threshold for private technical institutes

3869. Shri Y. S. Chowdary:

Shri M. Shanmugam:

Will the Minister of Education be pleased to state:

- (a) whether All India Council for Technical Education (AICTE) proposes to put a minimum fee threshold that private technical institutes could charge from students;
- (b) if so, the details thereof;
- (c) by when the new rule of minimum fee and maximum fee would be implemented, the details thereof; and
- (d) any other reforms or regulations suggested for effective functioning of technical institutes and for betterment of students, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. RAJKUMAR RANJAN SINGH)

(a) to (c): The All India Council for Technical Education (AICTE) had constituted a National Fee Committee (NFC) under the chairmanship of Justice (Retd.) Srikrishna to review the existing fee structure and fix norms and guidelines for charging tuition and other fees including maximum and minimum fees for the courses. The recommendations of the NFC were examined and deliberated in detail in the meeting of Executive Committee of AICTE. These were later approved with modifications by the Executive Committee in its meeting held on 10.3.2022.

(d): Presently AICTE is carrying out the following programmes for enhancing the level of technical education:

- i) Model Curriculum
- ii) Induction Program

- iii) Student Internship
- iv) Examination Reforms
- v) Implementation of perspective plan
- vi) Mandatory accreditation with National Board of Accreditation (NBA)
- vii) Start-up initiative and Smart India Hackathon (SIH)
- viii) Research Promotion Scheme
- ix) Idea development, Evaluation and Application (IDEA)-LAB
- x) Modernisation and Removal of Obsolescence (MODROB)
